NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 28

IA 2100/2023 in C.P. (IB)/39(MB)2022

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES: **M/S CFM ASSET RECONSTRUCTION PVT LTD V/s M/S RNP MARKETING AND CARGO PVT LTD**

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 2100/2023 -

1. Mr. Harsh Kesharia appeared for the RP.
2. None present for the Respondents.
3. Respondents are directed to appear in person failing which appropriate warrant for their production shall be contemplated. They are further directed to comply with the order dated 18.09.2023.
4. List this matter on **30.11.2023** for hearing.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna